

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 9/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/404/ (IB)/2017  
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD  
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	G. VIKRAMAN	Counsel for Respondent M/s. Velan Hotels Ltd.	
2.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioner	

**ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that they are intending to settle the matter and a proposal has been put forth in this regard. The same is under consideration by the petitioner. Both the counsels prayed for time to make submissions. Time is enlarged at request to file a joint memo of settlement if the matter is settled. Put up on 06.04.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)